- (i) Status of implementation of recommendations contained in the Forty-sixth Report of the Department-related Parliamentary Standing Committee on Finance on Demands for Grants (2011-12) of the Ministry of Planning.
- (ii) Status of implementation of recommendations contained in the Sixtysecond Report of the Department-related Parliamentary Standing Committee on Finance on Demands for Grants (2012-13) of the Ministry of Planning.

MATTERS RAISED WITH PERMISSION

Brutal killing of Dr. Narendra Dabholkar, a noted social activist in Maharashtra

MR. DEPUTY CHAIRMAN: Now, we take up the Zero Hour Submissions. Shri Husain Dalwai to speak on Brutal killing of Dr. Narendra Dabholkar, a noted social activist, in Maharashtra. ...(Interruptions)... Now, others may please keep quiet. ...(Interruptions)... Please take your seat. ...(Interruptions)... We are taking up the Zero Hour. I have called Shri Husain Dalwai's name. ...(Interruptions)...

श्री रामविलास पासवान (बिहार): सर, कल इस पर चर्चा हुई थी और कहा गया था कि कल इस पर एक कंडोलेंस मीटिंग की जाए।...(व्यवधान)... सर, हमारा यह आग्रह है कि दाभोलकर जी एक महान समाज सुधारक थे। वे अंधविश्वास के खिलाफ लड़ते रहे और उनकी हत्या की गयी, इसलिए दो मिनट के लिए एक कंडोलेंस मीटिंग, एक शोक प्रस्ताव किया जाए, यह हम सब लोगों की और हाउस की राय है। ...(व्यवधान)...

श्री रिव शंकर प्रसाद (बिहार): सर, रामविलास जी ने जो बात कही है और जो बात त्रिपाठी जी ने भी कही है, उसका हम समर्थन करते हैं। हम उनकी हत्या की भर्त्सना करते हैं। अगर औपचारिक रूप से कल चेयर से बाकायदा उनके बारे में प्रस्ताव आए, तो हम उसका समर्थन करेंगे। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: We can do it tomorrow. ...(Interruptions)... The suggestion of Ram Vilasji is taken note of. ...(Interruptions)... Now, all of you kindly listen to what Shri Husain Dalwai is saying. That brutal killing is very unfortunate. ...(Interruptions)... Mr. Mohd. Ali Khan, take your seat. ...(Interruptions)...

श्री हुसैन दलवई (महाराष्ट्र): सर, यह जो घटना है, यह एक बहुत ही गम्भीर घटना है। ...(व्यवधान)... सर, डा. नरेन्द्र दाभोलकर 18 साल से अंधश्रद्धा के खिलाफ लड़ते रहे। उन्होंने एक बिल भी तैयार किया था। वह बिल 12-13 साल तक पेंडिंग रहा। उसे एक दफा विधान सभा ने पास किया, फिर विधान परिषद ने भी पास किया, लेकिन अंतत: उसका लॉ नहीं बन सका। उसमें 24 माँगें थीं, जिनमें से 11 माँगों के ऊपर उन्होंने कॉम्प्रोमाइज़ भी किया। वह बिल पास होना चाहिए था, लेकिन वह पास नहीं हुआ। यह आने वाले अधिवेशन में पास होने वाला था, ऐसा हमारे चीफ मिनिस्टर ने कहा है। लेकिन, इस बीच उनका ख़न कर दिया गया। वे सुबह घूमने के लिए गए थे, तब उनका ख़ुन किया गया। उनको थ्रेटेनिंग तो हमेशा आती थी और वह थ्रेटेनिंग कुछ संगठनों के ज़रिए आती थी। ये जो संगठन हैं, इनके नाम मैं लूँ या नहीं, मुझे नहीं मालूम, लेकिन उनके प्रमुख ने कल अपने पेपर में लिखा है कि यह मृत्यु कोई गलत बात नहीं है, बूढ़ेपन से या बीमारी से मर जाने के बजाय इस तरह मरना बहुत अच्छा है। ...(व्यवधान)... सर, मेरा यह कहना है कि इसमें केवल मारने वाले लोगों को पकड़ने और उनको सज़ा देने से कुछ नहीं होने वाला है, बल्कि यह जो प्रवृत्ति है, ये हिंसा करने वाले जो संगठन हैं, जैसे मुसलमानों में कुछ संगठन हैं, वैसे ही इन लोगों में भी कुछ संगठन हैं, जिनका नाम सनातन धर्म संगठन है, अभिनव भारत के नाम से संगठन है और जो हिंसा की बात करते हैं, ऐसे संगठनों के ऊपर भी पाबंदी लगानी चाहिए। अगर नक्सलवादी कुछ करते हैं, तो आप उनके ऊपर अटैक करते हैं। उनके ऊपर जिस ढंग से पाबंदी लगाई जाती है वैसी ही ऐसे संगठनों पर भी पाबंदी लगाना जरूरी है। महाराष्ट्र सरकार ने केन्द्र सरकार के पास एक प्रस्ताव भी भेजा है कि दो-चार ऐसे संगठन हैं, जो महाराष्ट्र में हर दिन गड़बड़ी करते हैं। सर, मैं कहना चाहता हूँ कि महाराष्ट्र में आज वातावरण बहुत ही खराब हो गया है। कुछ ऐसे हिंसावादी संगठन हैं, जिनके बारे में हम यहाँ क्या-क्या बोलें? हमारे ऊपर भी उन लोगों ने केस डाला था और मुझे वह केस 12 साल तक लड़ना पड़ा। इस प्रकार के जो संगठन चल रहे हैं, उन पर पाबंदी लगाने के बारे में महाराष्ट्र सरकार ने सरकार को जो प्रस्ताव दिया है, उस प्रस्ताव को केन्द्र सरकार को स्वीकारना चाहिए, ...(व्यवधान)... यही मेरी माँग है। ...(व्यवधान)...

श्री रामविलास पासवान: महोदय, में इस विषय के साथ स्वयं को संबद्ध करता हूँ। श्री के.सी. त्यागी (बिहार): महोदय, मैं इस विषय के साथ स्वयं को संबद्ध करता हूँ। SHRI SHANTARAM NAIK (Goa): Sir, I associate myself with this issue.

SHRI D.P. TRIPATHI (Maharashtra): Sir, I also associate myself with this subject.

MR. DEPUTY CHAIRMAN: I will call the names of those Members who have given their names to associate themselves with it. Dr. Bhalchandra Mungekar. ...(Interruptions)... Just say that you associate yourself with it. That is all. ...(Interruptions)...

DR. BHALCHANDRA MUNGEKAR (Nominated): Sir, I condemn the brutal assassination of Dr. Narendra Dabholkar. ...(Interruptions)...

श्रीमती रजनी पाटिल (महाराष्ट्र): सर, मैं यह भी कहना चाहती हूं ...(व्यवधान)... सर, इस पूरे मामले में महिलाओं को ज्यादा भुगतना पड़ता है।... ...(व्यवधान)... श्री दाभोलकर एक परिवर्तनवादी थे। ...(व्यवधान)... हम दाभोलकर की हत्या को कंडम करते हैं।...(व्यवधान)...

DR. JANARDHAN WAGHMARE (Maharashtra): I associate myself with this issue.

SHRI ISHWARLAL SHANKARLAL JAIN (Maharashtra): I associate myself with this issue.

SHRIMATI VANDANA CHAVAN (Maharashtra): I associate myself with this issue.

SHRI K.C. TYAGI: I associate myself with this issue.

SHRI PRASANTA CHATTERJEE (West Bengal): I associate myself with this issue.

MR. DEPUTY CHAIRMAN: Dr. Waghmare, you can associate yourself with it. ...(Interruptions)... Shri Ishwarlal Shankarlal Jain. ...(Interruptions)... Shrimati Vandana Chavan, associated. ...(Interruptions)... Shri K.C. Tyagi, associated. ...(Interruptions)... No, no, you just associate yourself. ...(Interruptions)... Shri Prakash Javadekar. ...(Interruptions)...

श्री प्रकाश जावडेकर (महाराष्ट्र): इनके राज्य में कोई सुरक्षित नहीं है। ...(व्यवधान)...

SHRI SITARAM YECHURY (West Bengal): The whole House associates itself with it. Sir. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: We will have a Resolution tomorrow. ...(Interruptions)... We will allow it. ...(Interruptions)... The Chairman will consider that. ...(Interruptions)... आप लोग बेदिए। All of you sit. ...(Interruptions)... Take your seats. ...(Interruptions)... See a large number of names are there for associating with this subject. ...(Interruptions)... All names have been added in the list who have been associated. ...(Interruptions)... Furthermore, there is a suggestion from Mr. Yechury and Shri Ram Vilas Paswan that the House may consider...(Interruptions)...

श्री रामविलास पासवान: सर, पूरा हाउस एक है। The whole House is one. ...(Interruptions)... Sir, the whole House is one. ...(Interruptions)...

SHRI SITARAM YECHURY: A condolence resolution may be moved by the Chair tomorrow, Sir. ...(Interruptions)... I request you to consider it. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: What Yechuryji said, what Ram Vilasji said and what I See is that the whole House is one in condemning this killing. As regards, the suggestion made by Shri Yechury that tomorrow there should be a resolution, I will submit it to the Chairman and the Chairman will take a decision on that. That is okay. ...(Interruptions)... Let it be over. ...(Interruptions)... I will come back to you. ...(Interruptions)... Shri P. Rajeeve. ...(Interruptions)...

Food poisioning in trains

SHRI P. RAJEEVE (Kerala): Sir, I would like to invite the attention of the House to the food poisoning in Marusagar Express train. Sir, about 50 passengers, including children, who were travelling in Marusagar Express train, operating service between Ajmer Junction to Ernakulam, got food poisoned after consuming food served from the pantry of the train. Sir, seven passengers were in a serious condition. The passengers complained about the food on the first day itself. They were served very old vegetable biryani and omelettes made from rotten eggs. The TV channels show the situation in train itself. The vegetables are stored in front of the toilets. The meat is very rotten. The kitchens are very ugly. This is not an exceptional case. The Malayala Manorama wrote an editorial that these are poison serving trains. This is the situation in most of the trains in our country. Sir, they have served very old food. The agency has no certificate from the Food Safety Department. The employees have no fitness certificate from the Medical Board. Sir, the Railway has not taken any effective step to ensure the quality of food. The Parliamentary Standing Committee submitted a detailed report with specific recommendation to improve the condition of the food served in trains. But, the Ministry of Railways kept the report in freeze. Sir, earlier it was run by the Railway itself. At that time, there were no complaints like this.

Thereafter, the catering department was privatized and all these things started happening. The Indian Railway Catering and Tourism Corporation has the responsibility to ensure the quality of the food served. But they are doing nothing. It is a big business for the Railways. The Railways get more than